



**849**  
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD

पत्रांक संख्या-...../सी-5/94/OANO-273/2022/2023 दिनांक.....20/12/23

To,

The Registrar General,  
Principal Bench,  
Hon'ble National Green Tribunal,  
Copernicus Marg, New Delhi-110001

**Sub: Regrading response in O.A. No. 273/2022 Gyanendra Pandey Versus State of Uttar Pradesh and others order dated 06.10.2023.**

Sir,

In compliance to the order dated 06.10.2023 passed by this Hon'ble National Green Tribunal in O.A. No. 273/2022 Gyanendra Pandey Versus State of Uttar Pradesh and others dated 06.10.2023, the response on behalf of UPPCB is hereby attached with a request to put up before Hon'ble National Green Tribunal for kind perusal and consideration.

**Enclosure: As above.**

Your's Sincerely,

(Dr. Ram Karan)

**Chief Environmental Officer,  
Circle-5**

**Copy to:**

1. Shri Pradeep Mishra, Advocate for UPPCB.
2. Law Officer-I, UPPCB, Lucknow.
3. Regional Officer, UPPCB, Raebareli.

**Chief Environmental Officer,  
Circle-5**

RESPONSE ON BEHALF OF RESPONDENT NO.-2, UTTAR PRADESH POLLUTION CONTROL BOARD, IN COMPLIANCE TO THE ORDER DATED 06.10.2023 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL IN THE MATTER OF GYANENDRA PANDEY VERSUS STATE OF U.P. & ORS.

1. That vide its order dated 06.10.2023 this Hon'ble Tribunal has passed the following direction;

.....

4. *IA No. 292/2023 has been filed by Respondent No. 8 seeking permission to operate the brick kiln on the ground that the CTO has been obtained by the said unit.*
5. *Counsel for the UPPCB is directed to obtain instruction on the plea taken in the IA and file the reply to the IA, if required.*
6. *IA No. 638/2023 will be considered after receipt of the fresh report by the UPPCB.*

.....

2. That in compliance to the order dated 29.09.2022 passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in Original Application No. 273/2022 a response on behalf of responded no-2 (State PCB) has been submitted by the UPPCB on 10.01.2023 vide letter no. H 87038/C-5/94/O.A.No. 273/2022 before Hon'ble Tribunal, New Delhi. A copy of the response is being attached herewith as **Annexure No.-1** to this report.
3. In pursuant to the closure order issued under section-31A of Air (Prevention and Control of Pollution) Act, 1981 against the 44 defaulter Brick Kilns of District-Sitapur, the UPPCB has taken further following action against them:



I. That during the inspection dated 18.05.2022, 21.05.2022, 25.05.2022, 26.05.2022 and 27.05.2022 the 31 brick kilns found operational and 13 Brick Kilns were found closed in compliance of the closure orders. The action taken against them is given below;

a. Environmental Compensation Imposed	-	31
b. Prosecution filed	-	24
c. Prosecution Proceeding Under Process	-	07

It is evident from the perusal of the above that out of 31 brick kiln the prosecution has been filed against the 24 Brick Kilns and the prosecution proceeding against the rest 7 Brick Kilns in under process. The details of action taken against the Brick Kilns is being annexed herewith as **Annexure No.-2** to this response.

4. That in compliance to the respective orders passed by this Hon'ble Tribunal regarding the subject in question the answering respondent has strictly complied with the directives passed and closed down all the Brick Kilns as specifically mentioned in the list, contained as Annexure No.-1 to the Response dated 14.03.2023 filed by the District Magistrate, Sitapur.
5. That further it is submitted that the answering respondent no.-02 UPPCB on regular basis get inspected the all 44 Brick Kilns on dated 27.10.2023, 28.10.2023 & 20.11.2023 as mentioned in the list. In the said inspections all brick kilns were found closed. The inspection reports of 44 Brick Kilns

are being annexed herewith as Annexure No.-3 to this response.

6. That it is also submitted that a Brick Kiln, i.e. M/s Kunwar Brick Field, Mehmoodabad, Sitapur have a Consent to Operate in pursuance to order dated 02.12.2022 passed by the Appellate Authority, Environment, Forest and Climate Change, but CTO has been suspended on dated 07.02.2023 by State Board as Annexure No.-4. Presently the said Brick Kiln was found also closed in light of the directions passed by this Hon'ble Tribunal.

Therefore, the response to the Respondent No.-2, Uttar Pradesh Pollution Control Board, is being filed for the perusal and consideration of this Hon'ble Tribunal.

Yours' Sincerely



**(Dr. U. C. Shukla)**

Regional Officer  
U.P. Pollution Control Board,  
Lucknow

HB 7038/2A-5/94/0A No-273/2022

Date: 10/01/2023

From,  
Chief Environmental Officer,  
Uttar Pradesh Pollution Control Board,  
Lucknow

To,  
**The Registrar General,  
Principal Bench,**  
Hon'ble National Green Tribunal,  
Copernicus Marg, New Delhi.

**Sub:- Regarding compliance report of order dated 29-09-2022 in  
Original Application No. 273/2022, Gyanendra Pandey Vs.  
State of UP.**

Sir,

In compliance of the direction passed by Hon'ble National Green Tribunal dated 29.09.2022 on matter mentioned above, the compliance report is hereby attached with a request to put up before Hon'ble National Green Tribunal for kind perusal.

**Enclosure : As Above.**

Yours Sincerely,



(Dr. Rām Karan)

Chief Environmental Officer, Circle-5

Copy to :

1. District Magistrate, Sitapur.
2. Shri Pradeep Mishra, Advocate for UPPCB.
3. Law Officer (First), UPPCB, Lucknow.
4. Regional Officer, UPPCB, Lucknow.

Chief Environmental Officer, Circle-5

**Response regarding Original Application No. 273/2022,  
Gyanendra Pandey Vs. State of UP.**

Vide its order dated 29.09.2022 this Hon'ble Tribunal in Original Application No. 273/2022, Gyanendra Pandey Vs. State of UP has passed the following directions:

.....

4. In view of the averments in the application and observations/recommendations in the report of the Joint Committee, we consider it appropriate to have response of (1) State of Uttar Pradesh through Chief Secretary, Government of Uttar Pradesh, (2) State PCB, (3) District Magistrate, Sitapur, and (4) all the 44 Project Proponents, who stand impleaded as respondents No. 1 to 47. The Registry is directed to prepare and attach memo of parties to the application and issue notices to respondents No. 1 to 47 requiring them to file their reply/response to the averments in the application and observations/recommendations in the report of the Joint Committee within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.



5. Notice be served on all the 44 Project Proponents through District Magistrate, Sitapur and for this purpose notice issued to all the 44 Project Proponents be sent to the District Magistrate, Sitapur by E-mail for getting service of the same effected on them and sending his report in this regard.
6. Mr. Daleep Dhyani, Advocate accepts notice on behalf of the State PCB and seeks time to file reply/response on behalf of State PCB. Reply/response on behalf of State PCB be file within two months as directed above.

.....

That with most respectfully in pursuance to the order dated 29.09.2022 the response of the respondent no.-2, UPPCB is as under;

- i. That in compliance of the order dated 29.09.2022 the opposite party no.-2, UPPCB, has been sent a notice along with the copy of an order dated 29.09.2022, copy of the notice of original application and the copy of the report of the joint committee for the reference to all 44 Project Proponents on 07.01.2023.
- ii. That the action taken details of 44 defaulter brick kilns is as under-
  - a- Closure order has been issued- 44
  - b- Found permanently closed - 09



- c- Prosecution Filed- 08
  - d- Prosecution proceeding under process- 23
  - e- Show cause notice has been issued for to imposition of Environmental Compensation- 23
- iii. That the opposite party no.-2, UPPCB, has relied upon the observations and recommendations of the Joint Committee Report and complied with the same and further directions passed by this Hon'ble Tribunal after consideration the matter the same may also be complied by the opposite party no-2, UPPCB.

Therefore, the response of the opposite party no.-2, UPPCB, is being filed for the kind perusal and consideration of this Hon'ble Tribunal.

Lucknow  
Dated 09-01-2023

Yours' Sincerely



**(Pankaj Shukla)**

Assistant Scientific Officer  
Regional Office,  
Uttar Pradesh Pollution Control Board,  
Lucknow

सन्दर्भ सं० 2243/NOC-584D/2023  
Ref. No. ....दिनांक 07/01/23  
Dated : .....

सेवा में,

पंजीकृत डाक

मैसर्स शिव नारायण ब्रिक फील्ड,  
ग्राम-मदन बेहड़, तहसील-महमूदाबाद,  
जनपद-सीतापुर

विषय:-माननीय राष्ट्रीय हरित अधिकरण, दिल्ली में योजित ओ0ए0 संख्या: 273/2022 ज्ञानेन्द्र पाण्डेय बनाम स्टेट ऑफ उ०प्र० में पारित आदेश दिनांक 29.09.2022 के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण, दिल्ली में योजित ओ०ए० संख्या: 273/2022 ज्ञानेन्द्र पाण्डेय बनाम स्टेट ऑफ उ०प्र० में पारित आदेश दिनांक 29.09.2022 (प्रतिलिपि संलग्न) के मुख्य अंश निम्नवत् है:-

".....4. In view of the averments in the application and observations/recommendations in the report of the Joint Committee, we consider it appropriate to have response of (1) State of Uttar Pradesh through Chief Secretary, Government of Uttar Pradesh, (2) State PCB, 3) District Magistrate, Sitapur, and (4) all the 44 Project Proponents, who stand impleaded as respondents No. 1 to 47. The Registry is directed to prepare and attach memo of parties to the application and issue notices to respondents No. 1 to 47 requiring them to file their reply/response to the averments in the application and observations/recommendations in the report of the Joint Committee within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

5. Notice be served on all the 44 Project Proponents through District Magistrate, Sitapur and for this purpose notice issued to all the 44 Project Proponents be sent to the District Magistrate, Sitapur by E-mail for getting service of the same effected on them and sending his report in this regard....."

अतः उपरोक्त आदेश, नोटिस एवं संयुक्त समिति की आख्या की प्रति इस पत्र के साथ संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक:-यथोपरि।

भवदीय,

  
(डा० उमेश चन्द्र शुक्ल) 23  
क्षेत्रीय अधिकारी

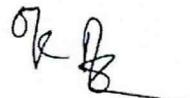
प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1-जिलाधिकारी महोदय, सीतापुर।

2-मुख्य पर्यावरण अधिकारी (वृ०-5), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

3-विधि अधिकारी (प्रथम), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

  
क्षेत्रीय अधिकारी



तार : पर्यावरण

GRAM : PARYAVARAN

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड लखनऊ

UTTAR PRADESH POLLUTION CONTROL BOARD LUCKNOW

क्षेत्रीय कार्यालय

Regional Office

सन्दर्भ सं० २२५५/सहमति-१५५८/२०२३  
Ref. No. ....दिनांक ०७/०१/२३  
Dated : .....

सेवा में,

पंजीकृत डाक

मैसर्स मां वैष्णव ब्रिक फील्ड,  
मदन बेहड़ (रेवान), ईट मार्का (राजा) तहसील-महमूदाबाद,  
जनपद-सीतापुर।

विषय:-माननीय राष्ट्रीय हरित अधिकरण, दिल्ली में योजित ओ०ए० संख्या: २७३/२०२२ ज्ञानेन्द्र पाण्डेय बनाम स्टेट ऑफ उ०प्र० में पारित आदेश दिनांक २९.०९.२०२२ के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण, दिल्ली में योजित ओ०ए० संख्या: २७३/२०२२ ज्ञानेन्द्र पाण्डेय बनाम स्टेट ऑफ उ०प्र० में पारित आदेश दिनांक २९.०९.२०२२ (प्रतिलिपि संलग्न) के मुख्य अंश निम्नवत् है:-

".....4. In view of the averments in the application and observations/recommendations in the report of the Joint Committee, we consider it appropriate to have response of (1) State of Uttar Pradesh through Chief Secretary, Government of Uttar Pradesh, (2) State PCB, 3) District Magistrate, Sitapur, and (4) all the 44 Project Proponents, who stand impleaded as respondents No. 1 to 47. The Registry is directed to prepare and attach memo of parties to the application and issue notices to respondents No. 1 to 47 requiring them to file their reply/response to the averments in the application and observations/recommendations in the report of the Joint Committee within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

5. Notice be served on all the 44 Project Proponents through District Magistrate, Sitapur and for this purpose notice issued to all the 44 Project Proponents be sent to the District Magistrate, Sitapur by E-mail for getting service of the same effected on them and sending his report in this regard....."

अतः उपरोक्त आदेश, नोटिस एवं संयुक्त समिति की आख्या की प्रति इस पत्र के साथ संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक:-यथोपरि।

भवदीय,

  
०७/०१/२३  
(डा० उमेश चन्द्र शुक्ला)  
क्षेत्रीय अधिकारी

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1-जिलाधिकारी महोदय, सीतापुर।
- 2-मुख्य पर्यावरण अधिकारी (वृ०-५), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 3-दिवि अधिकारी (प्रथम), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

  
क्षेत्रीय अधिकारी



तार : पर्यावरण

GRAM : PARYAVARAN

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड लखनऊ

UTTAR PRADESH POLLUTION CONTROL BOARD LUCKNOW



क्षेत्रीय कार्यालय

Regional Office

सन्दर्भ सं० 2242/सहमति-846D/2023  
Ref. No. ....

दिनांक 07/10/23

Dated : .....

सेवा में,

पंजीकृत डाक

मैसर्स चमन ब्रिक फील्ड,  
ग्राम-केदारपुर, तहसील-महमूदाबाद,  
जनपद-सीतापुर।

विषय:-माननीय राष्ट्रीय हरित अधिकरण, दिल्ली में योजित ओ०ए० संख्या: 273/2022 ज्ञानेन्द्र पाण्डेय बनाम स्टेट ऑफ उ०प्र० में पारित आदेश दिनांक 29.09.2022 के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण, दिल्ली में योजित ओ०ए० संख्या: 273/2022 ज्ञानेन्द्र पाण्डेय बनाम स्टेट ऑफ उ०प्र० में पारित आदेश दिनांक 29.09.2022 (प्रतिलिपि संलग्न) के मुख्य अंश निम्नवत् है:-

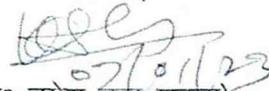
".....4. In view of the averments in the application and observations/recommendations in the report of the Joint Committee, we consider it appropriate to have response of (1) State of Uttar Pradesh through Chief Secretary, Government of Uttar Pradesh, (2) State PCB, 3) District Magistrate, Sitapur, and (4) all the 44 Project Proponents, who stand impleaded as respondents No. 1 to 47. The Registry is directed to prepare and attach memo of parties to the application and issue notices to respondents No. 1 to 47 requiring them to file their reply/response to the averments in the application and observations/recommendations in the report of the Joint Committee within two months at judicial-nga@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

5. Notice be served on all the 44 Project Proponents through District Magistrate, Sitapur and for this purpose notice issued to all the 44 Project Proponents be sent to the District Magistrate, Sitapur by E-mail for getting service of the same effected on them and sending his report in this regard....."

अतः उपरोक्त आदेश, नोटिस एवं संयुक्त समिति की आख्या की प्रति इस पत्र के साथ संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक:-यथोपरि।

भवदीय,

  
(डा० उमेश चन्द्र शुक्ला)  
क्षेत्रीय अधिकारी

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1-जिलाधिकारी महोदय, सीतापुर।
- 2-मुख्य पर्यावरण अधिकारी (वृ०-5), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 3-विधि अधिकारी (प्रथम), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

  
क्षेत्रीय अधिकारी



## Status of 44 Brick Kilns

Sr. No.	Name of Brick Klin	Brick Klin Address	Present Status
1	Gazi Brick Field (Ent marka KBF)	Kala Bahadurpur, Laharpur, Sitapur	EC Imposed & prosecution filed
2	Gurudeen Brick Field	Madan Beher , Mahmoodabad, Sitapur	EC Imposed & prosecution filed
3	Shiv Narayan Brick Field	Madan Beher, Mahmoodabad, Sitapur	EC Imposed & prosecution filed
4	Ahamad Ent Bhatta	Vill. Pipari kasraila, Laharpur, Sitapur	EC Imposed & prosecution filed
5	Maharaja Brick Field	Behti, Laharpur, Sitapur	EC Imposed & prosecution filed
6	Phool Brick field	Lachan Nagar, Laharpur, Sitapur	EC Imposed & prosecution filed
7	New Ahamad Ent Batta	Behti, Laharpur, Sitapur	EC Imposed & prosecution filed
8	Balaji Brick Field	Kultajpur Keshrignaj, Hargaon Road, Sitapur	EC Imposed & prosecution filed
9	MS SHREE HANUMANT BRICK FIELD	Afsaria Husainpur, Mahmoodabad, Sitapur	EC Imposed & prosecution filed
10	Kishan Brick Field	Navinagar, Laharpur, Sitapur	EC Imposed & prosecution filed
11	Chaman Brick Field	Kedarpur, Mahmudabad, Sitapur	EC Imposed & prosecution filed
12	Hazi Nawab ali ent udhyog	Kultajpur Keshrignaj, Hargaon Road, Sitapur	EC Imposed & prosecution filed
13	Ansari Brick Field (Ent Marka baba)	Paintepur, Mahmudabad, Sitapur	EC Imposed & prosecution filed
14	I S Beg Brick Field	Prahladpur, Laharpur, Sitapur	EC Imposed & prosecution filed
15	Prasad Brick Filed	Beharwan Majra Amitya, Laharpur, Sitapur	EC Imposed & prosecution filed
16	Amar Brick Field	Taranpur, Laharpur, Sitapur	EC Imposed & prosecution filed
17	Jai maa durge brick field	Kala Bahadur, Near Police Chowki, Kalabahadur, Mehdipurwa, Sitapur	EC Imposed & prosecution filed
18	Star Brick Filed	Ganeshpur Newada, Laharpur, Sitapur	EC Imposed & prosecution filed
19	Chand Brick Field	Ganeshpur Newada, Laharpur, Sitapur	EC Imposed & prosecution filed
20	Awadh Brick Field	Dariyapur, Mahmudabad, Sitapur	EC Imposed & prosecution under process
21	India Brick Field	Deyodedhee, Laharpur, Sitapur	EC Imposed & prosecution filed
22	Royal Brick Field	Patti, Katesar, Laharpur, Sitapur	EC Imposed & prosecution filed

23	Aman Brick Field	Rayamrod, Paragna Tambour, Laharpur, Sitapur	EC Imposed & prosecution filed
24	Bharat Brick Field	Payak Nagar, Laharpur	EC Imposed & prosecution filed
25	Sona Brick Field	Ametiya, Sitapur	EC Imposed & prosecution filed
26	Gagan Brick field	Umariya Khanpur Persendi Sachendi, Sitapur	EC Imposed & prosecution under process
27	Super Brick Field old name shiv brick field	Murtaza Nagar, Mahmudabad, Sitapur	EC Imposed & prosecution under process
28	Maa Vaishno Brick Field	Madan Behad, Mahmudabad, Sitapur	EC Imposed & prosecution under process
29	Gagan Brick Field	Ramupur, Kultajpur, Laharpur, Sitapur	EC Imposed & prosecution under process
30	Gold Brick Field (New Name N G Brick Field)	Gauriya, Meeranagar, Mahmudabad, Sitapur	EC Imposed & prosecution under process
31	New Gold Brick Field	Vakarnagar, Meera Nagar, Mahmudabad, Sitapur	EC Imposed & prosecution under process
32	Verma Brick Field	Payak Nagar, Laharpur	Brick Kilns is closed in compliance of direction issued by State Board
33	Verma Brick Field	Village-Kultajpur, Laharpur	Brick Kilns is closed in compliance of direction issued by State Board
34	Shri Balaji Brick Field	Village-Beharwa Amitya, laharpur	Brick Kilns is closed in compliance of direction issued by State Board
35	Sangam Brick Field	Village-Kultajpur, Laharpur	Brick Kilns is closed in compliance of direction issued by State Board
36	HAZI Wakil Ahmad Ent Bhatta	Sohariya, Sitapur	Brick Kilns is closed in compliance of direction issued by State Board
37	Indain Brick field,	Vill. Saraiya, Thana Patti Kamlapur, Sitapur	Brick Kilns is closed in compliance of direction issued by State Board
38	B J BRICK FIELD	Amba Post Shahpur, Laharpur, Sitapur	Brick Kilns is closed in compliance of direction issued by State Board
39	Warisi Brick field	Vill. Kedarpur, Mahmoodabad, Sitapur	Brick Kilns is closed in compliance of direction issued by State Board
40	Kunwar Ent Udhog	Sheshpur, Bilauli Bazar, Mahmudabad, Sitapur	Brick Kilns is closed in compliance of direction issued by State Board
41	Jaina Brick Field	Lodhaura, Paintepur, Mahmudabad, Sitapur	Brick Kilns is closed in compliance of direction issued by State Board

42	Khinda Brick Field	Sultanpur Hariprasad, Laharpur, Sitapur	Brick Kilns is closed in compliance of direction issued by State Board
43	New Manju Brick Field	Dundpur, Sidhauri, Sitapur	Brick Kilns is closed in compliance of direction issued by State Board
44	ANAM BRICK FIELD	Paintepur, Mahmoodabad, Sitapur	Brick Kilns is closed in compliance of direction issued by State Board

  
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(P.S.)

Inspected all 44 Brick Klins regarding compliance in OA No 273/2022 Gyanendra Pandey Vs State of UP & Ors. order passed by Hon'ble NGT on dated 06.10.2023

Sr. No.	Name of Brick Klin	Brick Klin Address	Date of Inspection	Brick Klin Status at the time of Inspection
1	HAZI Wakil Ahmad Ent Bhatta	Sohariya, Sitapur	27.10.2023	Found Closed
2	Indain Brick field,	Vill. Saraiya, Thana Patti Kamlapur, Sitapur	27.10.2023	Found Closed
3	B J BRICK FIELD	Amba Post Shahpur, Laharpur, Sitapur	27.10.2023	Found Closed
4	Warisi Brick field	Vill. Kedarpur, Mahmoodabad, Sitapur	20.11.2023	Found Closed
5	Kunwar Ent Udhyog	Sheshpur, Bilauli Bazar, Mahmudabad, Sitapur	20.11.2023	Found Closed
6	Jaina Brick Field	Lodhaura, Paintepur, Mahmudabad, Sitapur	27.10.2023	Found Closed
7	Khinda Brick Field	Sultanpur Hariprasad, Laharpur, Sitapur	27.10.2023	Found Closed
8	New Manju Brick Field	Dundpur, Sidhauri, Sitapur	20.11.2023	Found Closed
9	Gazi Brick Field (Ent marka KBF)	Kala Bahadurpur, Laharpur, Sitapur	28.10.2023	Found Closed
10	Gurudeen Brick Field	Madan Beher , Mahmoodabad, Sitapur	20.11.2023	Found Closed
11	Shiv Narayan Brick Field	Madan Beher, Mahmoodabad, Sitapur	20.11.2023	Found Closed
12	Ahamad Ent Bhattta	Vill. Pipari kasraila, Laharpur, Sitapur	28.10.2023	Found Closed
13	Maharaja Brick Field	Behti, Laharpur, Sitapur	28.10.2023	Found Closed
14	Sona Brick Field	Ametiya, Sitapur	20.11.2023	Found Closed
15	ANAM BRICK FIELD	Paintepur, Mahmoodabad, Sitapur	20.11.2023	Found Closed
16	Gagan Brick field	Umariya Khanpur Persendi Sachendi, Sitapur	28.10.2023	Found Closed
17	Phool Brick field	Lachan Nagar, Laharpur, Sitapur	28.10.2023	Found Closed
18	New Ahamad Ent Batta	Behti, Laharpur, Sitapur	27.10.2023	Found Closed
19	Super Brick Field old name shiv brick field	Murtaza Nagar, Mahmudabad, Sitapur	20.11.2023	Found Closed
20	Balaji Brick Field	Kultajpur Keshrignaj, Hargaon Road, Sitapur	20.11.2023	Found Closed
21	MS SHREE HANUMANT BRICK FIELD	Afsaria Husainpur, Mahmoodabad, Sitapur	27.10.2023	Found Closed
22	Maa Vaishno Brick Field	Madan Behad, Mahmudabad, Sitapur		Found Closed
23	Kishan Brick Field	Navinagar, Laharpur, Sitapur	27.10.2023	Found Closed

*[Handwritten Signature]*  
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24	Gagan Brick Field	Ramupur, Kultajpur, Laharpur, Sitapur	27.10.2023	Found Closed
25	Gold Brick Field (New Name N G Brick Field)	Gauriya, Meeranagar, Mahmudabad, Sitapur	27.10.2023	Found Closed
26	Chaman Brick Field	Kedarpur, Mahmudabad, Sitapur	20.11.2023	Found Closed
27	New Gold Brick Field	Vakarnagar, Meera Nagar, Mahmudabad, Sitapur	20.11.2023	Found Closed
28	Hazi Nawab ali ent udhyog	Kultajpur Keshrignaj, Hargaon Road, Sitapur	27.10.2023	Found Closed
29	Ansari Brick Field (Ent Marka baba)	Paintepur, Mahmudabad, Sitapur	27.10.2023	Found Closed
30	I S Beg Brick Field	Prahladpur, Laharpur, Sitapur	20.11.2023	Found Closed
31	Prasad Brick Filed	Beharwan Majra Amitya, Laharpur, Sitapur	27.10.2023	Found Closed
32	Amar Brick Field	Taranpur, Laharpur, Sitapur	28.10.2023	Found Closed
33	Jai maa durge brick field	Kala Bahadur, Near Police Chowki, Kalabahadur, Mehdipurwa, Sitapur	28.10.2023	Found Closed
34	Star Brick Filed	Ganeshpur Newada, Laharpur, Sitapur	28.10.2023	Found Closed
35	Chand Brick Field	Ganeshpur Newada, Laharpur, Sitapur	27.10.2023	Found Closed
36	Awadh Brick Field	Dariyapur, Mahmudabad, Sitapur	27.10.2023	Found Closed
37	India Brick Field	Deyodedhee, Laharpur, Sitapur	28.10.2023	Found Closed
38	Royal Brick Field	Patti, Katesar, Laharpur, Sitapur	27.10.2023	Found Closed
39	Aman Brick Field	Rayamrod, Paragna Tambour, Laharpur, Sitapur	28.10.2023	Found Closed
40	Bharat Brick Field	Payak Nagar, Laharpur	28.10.2023	Found Closed
41	Verma Brick Field	Payak Nagar, Laharpur	27.10.2023	Found Closed
42	Verma Brick Field	Village-Kultajpur, Laharpur	27.10.2023	Found Closed
43	Shri Balaji Brick Field	Village-Beharwa Amitya, laharpur	27.10.2023	Found Closed
44	Sangam Brick Field	Village-Kultajpur, Laharpur	27.10.2023	Found Closed

*Handwritten signature*  
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क्षेत्रीय कार्यालय  
उ०प्र० प्रदूषण नियंत्रण बोर्ड  
चतुर्थ तल, बी-ब्लाक, पिकप भवन, विभूति खण्ड, गोमती नगर, लखनऊ।  
ई-मेल : rolucknow@uppcb.in

पत्र संख्या : २५२५/सहमति - ००३/२०२३

दिनांक : ०७/०२/२३

सेवा में,

मैसर्स कुंवर ब्रिक फील्ड,  
ग्राम-शेषपुर, पोस्ट-बिलौली बाजार,  
तहसील-महमूदाबाद,  
जनपद-सीतापुर।

**विषय:-** जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम-1974 एवं वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम-1981 के प्राविधानों के अन्तर्गत निर्गत सहमति जल/वायु के सम्बन्ध में।

महोदय,

उपरोक्त विषयक इकाई मैसर्स कुंवर ब्रिक फील्ड, ग्राम-शेषपुर, पोस्ट-बिलौली बाजार, तहसील-महमूदाबाद, जनपद-सीतापुर द्वारा दाखिल अपील में अपीलीय अधिकारी द्वारा दिनांक 02/12/2022 को ईट भट्टे के सम्बन्ध में लिये गये निर्णय के क्रम में उक्त सन्दर्भित ईट भट्टे को इस कार्यालय के आनलाइन सन्दर्भ संख्या-171782/UPPCB/Lucknow(UPPCBRO)/CTO/both/SITAPUR/2022 Date: 16/12/2022 के माध्यम से सशर्त सहमति जल/वायु निर्गत किया गया था।

माननीय राष्ट्रीय हरित अधिकरण दिल्ली में योजित ओ०ए० संख्या-273/2022 ज्ञानेन्द्र पाण्डेय बनाम स्टेट आफ उ०प्र० में दिनांक 19/01/23 में आदेश पारित किया गया है, जिसके मुख्य अंश निम्नवत् है:-

"....7. In the meanwhile all the 44 brick kilns in question shall not be operated till further order of this Tribunal. The District Magistrate and the Superintendent of Police, Sitapur shall take requisites steps to ensure that all the 44 brick kilns in question are not operated by the owners till further order of this Tribunal..." माननीय राष्ट्रीय हरित अधिकरण दिल्ली में योजित ओ०ए० संख्या-273/2022 ज्ञानेन्द्र पाण्डेय बनाम स्टेट आफ उ०प्र० में पारित आदेश के अनुपालन में उक्त ईट भट्टे को इस कार्यालय के आनलाइन सन्दर्भ संख्या-171782/UPPCB/Lucknow(UPPCBRO)/CTO/both/SITAPUR/2022 दिनांक 16/12/2022 द्वारा निर्गत सहमति जल/वायु को आस्थगित किया जाता है।

अग्रेतर आपको निर्देशित किया जाता है कि ईट भट्टे का संचालन तब तक न किया जाये तब तक माननीय राष्ट्रीय हरित अधिकरण दिल्ली में योजित ओ०ए० संख्या-273/2022 ज्ञानेन्द्र पाण्डेय बनाम स्टेट आफ उ०प्र० में कोई अग्रिम आदेश पारित न हो।

भवदीय

  
07/02/23  
(डॉ० उमेश चन्द्र शुक्ला)  
क्षेत्रीय अधिकारी

**प्रतिलिपि:-**

1. जिलाधिकारी महोदय, सीतापुर को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।
2. मुख्य पर्यावरण अधिकारी (वृत्त-5), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

  
क्षेत्रीय अधिकारी  
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